

recommendations in this regard in its 79th Report. The matter now stands referred to the Law Commission for further examination to work out practicable road map and framework for simultaneous elections to Lok Sabha and State Assemblies.

(d) The Election Commission has informed that Lok Sabha and State Legislative Assemblies were held simultaneously in the years 1951-52, 1957, 1962 and 1967.

#### **Purchase of EVM and VVPAT machines**

2943. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government has taken a serious note of constant criticism against use of EVMs in Elections and if so, the details thereof;

(b) the details of EVM machines procured during the last ten years in the country and the amount spent thereon; and

(c) the details of VVPATs purchased and amount spent thereon?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD):

(a) The Information is being collected and will be laid on the Table of the House.

(b) and (c) The Election Commission has furnished the details of Electronic Voting Machines (EVMs) and Voter Verifiable Paper Audit Trail Units (VVPATs) procured and amount spent thereon which are as follows:—

Sl. No.	Year of procurement	Details of procurement orders		Amount Sanctioned by the Government
		Ballot Units	Controls Units	
1.	2009-10	1,27,000 nos.	1,00,000 nos.	₹ 113,92,94,685/-
2.	2013-14	3,82,876 nos.	2,51,651 nos.	₹ 329.84 crores
3.	2016-17	5,50,000 nos.	5,45,000 nos.	₹ 930.35 crores
4.	2017-18	4,10,000 nos.	3,14,000 nos.	₹ 1009.60 crores
5.	2018-19	4,35,306 nos.	71,716 nos.	
6.	2018-19	Nil	1,25,000 nos.	₹ 137,17,50,000/-

Sl. No.	Year of procurement	Details of procurement orders	Amount sanctioned by the Government
1.	2013-14	20,000 VVPATs	₹ 39,30,00,000/-
2.	2017-18	16,15,000 VVPATs	₹ 2616.30 crores
3.	2018-19	1,30,830 VVPATs	₹ 250,09,46,280/-